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NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/39/2016

PETITION NUMBER : TCP/172/2016

NAME OF THE PETITIONER(S) : M. Padippurakadu Veeran Kutty & another

NAME OF THE RESPONDENT(S) : M/s Alpha Helical Pumps Private Limited & 2 others

UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

① TK Bhaskar
Prinyadaushini N
Shivetha Vasudavan.

Counsel for
Applicant / petitioners



2. VINCENT S

for R1 - R2



ORDER

Counsel for the petitioner present and moved CA-39/2016. Counsel for R1 & R2 present. No representation on behalf of R3, R4 & R5. Counsel for R1 & R2 has raised objections in relation to the address given in the application pertaining to R1. Counsel for the petitioner undertakes to file a fresh copy of the application after correcting the address of R1. Counsel for R1 & R2 after receiving the corrected copy of the application shall file their counter on the next date of hearing by serving a copy to the other side. Counsel for the petitioner is directed to take private notice for R3, R4 & R5 and file proof of sending and effecting service with an affidavit. Put up on **09.12.2016 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)